

### Regional Offices of HUDCO in the South

3342. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether there is any proposal under Government consideration to set up Regional offices of Housing and Urban Development Corporation in the South; and

(b) if so, what are the details in this regard?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NA-RAIN SINGH): (a) No, Sir.

(b) Does not arise.

### Fish Farmers Development Agency in Tamil Nadu

3343. SHRI D. S. A. SIVAPRAKA-SHAM: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government of Tamil Nadu have submitted any proposal for fish farmers development agency in Tamil Nadu during the year 1981;

(b) if so, the details of the proposals;

(c) whether these proposals have been sanctioned; and

(d) whether any conditions have been attached with the sanction and if so, what are the conditions?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINA-THAN): (a) Yes, Sir.

(b) Government of Tamil Nadu have submitted proposal for setting up three new FFDA's during the year 1981-82 in the districts of South Arcot, Chingelputtu and Tirunelveli,

(c) and (d). Setting up of one FFDA could be considered for sanction during 1981-82. The normal terms and conditions as applicable to other FFDA's in the country are applicable to Tamil Nadu also. Some of the important conditions are:

(i) Expenditure on the agency will be shared between Government of India and State Government on 50.50 basis.

(ii) Staff to the agency will be deputed by the State Government.

(iii) Tanks and ponds owned by Government / Panchayat / local bodies will be leased on long term basis to farmers.

### Co-operative Organisation of Delhi

3344. SHRI R. N. RAKESH: Will the Minister of AGRICULTURE be pleased to state:

(a) number and names of Co-operative Organisation in Delhi;

(b) total number of employees working in these organisations category-wise and post-wise;

(c) the number of SC/ST employees among them in each category of post and whether quota reserved for SC/ST persons is complete in these Co-operative organisations; and

(d) if not, the reasons therefor and measures taken to fill up backlog?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINA-THAN): (a) to (d). There are about 4,500 Cooperative Societies in Delhi. The detailed information sought is not available with the Delhi Administration. Moreover, the recruitment of employees of Cooperative Societies is made by the respective societies.

The Administration is being advised to compile the information and ensure that the persons belonging to

Scheduled Castes and Scheduled Tribes are given due share in accordance with the prescribed instructions in matter relating to appointment of employees in cooperative organisations.

### Recruitment to posts of Hindi Officers in Central Water Commission

3345. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of IRRIGATION be pleased to state:

(a) how many people applied for the posts of Hindi Officers circulated by the Central Water Commission in the end of 1981; and

(b) out of these how many persons were called for examination and interview and when and how many were left out?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Fifteen.

(b) Out of these, eight persons who fulfilled eligibility conditions were called for the written test and interview, on the 5th October, 1981 and 12th November, 1981 respectively. Seven persons were left out.

### Allotment of rice, wheat, sugar and edible oil to Maharashtra

3346. SHRI V. N. GADGIL: Will the Minister of AGRICULTURE be pleased to state:

(a) the total requirement of rice, wheat, sugar and edible oil of Maharashtra;

(b) whether it is a fact that the allotment made to it in respect of the four commodities is much less than the total requirement; and

(c) if so, what are the reasons for the same?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT

(KUMARI KAMLA KUMARI): (a) to (c). A statement showing monthly demand and allotment of rice, wheat sugar and edible oil from Nov., 1981 to Feb., 1982 is enclosed. So far as rice is concerned, the demand of the State Government is being met in full. As regards the remaining commodities, the position is as under:

*Wheat:* Allotment of the wheat is made to various State Governments/ Union Territories on a month to month basis having regard to overall availability of wheat in the Central Pool, relative seeds of various States, market availability and other related factors. Previously, there was a big gap between the allocation asked for and the actual demand backed by payments by the States. In order to rectify this distortion in the allotment of wheat, as also to conserve stocks of wheat in the Central Pool, the allotment of wheat to various States/Union Territories including Maharashtra was rationalised with effect from August, 1980 for Public Distribution System and for issue to Roller Flour Mills to bring it in line with the previous trends in offtake. Keeping in view the present lean period, the allotment of wheat for the public distribution system in Maharashtra has been raised from 40,000 tonnes to 45,000 tonnes for the month of March, 1982.

*Sugar:* With coming into operation of partial control on sugar with effect from 17th December, 1979, the allocation of Statewise quotas has been revived on the basis of the quotas allotted to various States under the partial control period immediately prior to decontrol of sugar on 16-8-1978. Accordingly, Maharashtra Government is getting a monthly levy quota of 24,743 tonnes for distribution through the fair price shops. These quotas were fixed on the basis of the 425 grams per month per capita availability for the projected